

C.P. (IB)-2286/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: Sun Metal & Alloys

v/s.

Tekno Steels & Forgings Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

12. C.P. (IB)-2286/(MB/2018)

Both sides present. The counsel for the petitioner submits that he wants to withdraw this petition and filed withdrawal memo stating that they have entered into consent terms. The consent terms is taken on record. In view of this, the petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)